

Nomination of cases by Hon'ble the Chief Justice on 09/02/2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Spl. Appeal Defective – 1126/2010	Hon. V. K. Shukla, J.	Spl. Appeal Section on 10/02/2016
2	Spl. Appeal Defective – 916/2009	Hon. V. K. Shukla, J.	Spl. Appeal Section on 10/02/2016
3	Spl. Appeal Defective – 1029/2010	Hon. V. K. Shukla, J.	Spl. Appeal Section on 10/02/2016
4	W. P. – 48907/2012	Hon. V. K. Shukla, J.	Writ C-II Section on 10/02/2016
5	W. P. – 48903/2012	Hon. V. K. Shukla, J.	Writ C-II Section on 10/02/2016
6	First Appeal – 806/2003 with First Appeal Defective – 386/2005	Hon. Sudhir Agarwal, J. (with connected case)	First Appeal Section on 10/02/2016
7	First Appeal – 349/2005 with First Appeal – 1012/2004 with First Appeal – 1013/2004 with First Appeal – 1014/2004	Hon. Sudhir Agarwal, J. (alongwith connected matters)	First Appeal Section on 10/02/2016
In DB as a member			
8	W. P. - 61428/2014 (Recall Application)	Hon. Shashi Kant, J.	Writ C-II Section on 10/02/2016
Bench Comprising			
9	Crl. Appeal – 1594/2011	Hon. Arun Tandon, J. and Hon. Pankaj Naqvi, J.	Crl. Appeal Section on 10/02/2016
Hon....., J.			
10	Crl.M.A. (u/s 482 Cr.P.C.) - 3446/2016	Hon. Bharat Bhushan, J.	Computer Fresh Section on 09/02/2016
11	Crl.M.A. (u/s 482 Cr.P.C.) - 3453/2016	Hon. K. N. Bajpayee, J.	Computer Fresh Section on 09/02/2016
12	Crl.M.A. (u/s 482 Cr.P.C.) - 3355/2016	Hon. K. N. Bajpayee, J.	Computer Fresh Section on

			09/02/2016
13	Crl.M.A. (u/s 482 Cr.P.C.) - 2323/2016 with Crl.M.A. u/s 482 Cr.P.C.) - 1438/2016	Hon. Pankaj Naqvi, J.	Computer Fresh Section on 09/02/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
10/02/2016